

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3374/07/HDB/2017
NAME OF THE COMPANY	MIC Electronics Ltd
NAME OF THE PETITIONER(S)	Reliance Commercial Finance Ltd
NAME OF THE RESPONDENT(S)	MIC Electronics Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for Petitioner	surjagorporatelawyer@gmail.com 9849866556.	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri. Y. Suryanarayana learned counsel for the petitioner and Objections raised by the Registry is not yet complied with. Post the case on 16.10.2017



Member (Technical)



Member (Judicial)